31st March, 1962 was Rs. 3.5 crores. As against this target, the actual production for this period is likely to be just over Rs. 2 crores.

- (d) Construction work is progressing generally according to schedule. The fall in production compared to the estimate is mainly attributable to (i) delays in obtaining raw materials and components from U. K. for the first year's production; and (ii) labour troubles.
- (e) Work connected with the Rs. 25 crores output programme is likely to be completed by 1963-64; and the capacity of the plant is expected to reach the targetted output of Rs. 25 crores before the end of the Third Plan. The expansion of the factory for an annual output of about Rs. 52 crores to be achieved by 1969-70, is under consideration.
- (f) The Heavy Electricals Plant at Bhopal will ultimately produce heavy electrical equipment such as hydraulic and thermal turbines, transformers, switchgear and industrial controlgear, generators and motors (including traction motors for electric locomotives) and capacitors.]

## चोरी छिपे सामान लेजाते हुए गवनंमेंट फार्म्स प्रेस, ग्रलीगढ़ के कर्मचारी का पकडा जाना

३२८. श्री नवार्बासह चौहान : क्या विक्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि २० दिसम्बर, १६६१ को गवर्नमेंट फार्म्स प्रेस, अलीगढ़ का एक कर्मचारी विदेशों से चोरी छिपे सामान लाता हुआ पालम हवाई अहु पर कस्टम अधिकारियों द्वारा पकड़ा गया था ;
- (ख) यदि उपरोक्त भाग (क्) क उत्तर 'हां' हो तो उसके पास क्या क्या **स**ामान पाया गया ; स्त्रीर

(ग) क्या उसके घर की भी तलाशी ली गई थी और यदि हां, तो वहां से क्या क्या काराजात बरामद हुए थे उस मामले में इस समय क्या कार्यवाही हो रही हैं?

## t [Employee of Government FormsPress, Aligarh caught for Smugglingof Goods

328. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that an employee of the Government Forms Press, Aligarh was caught by the Customs authorities at the Palam Airport on the 20th December, 1961 while smuggling goods from abroad;
- (b) if the answer to part (a) above be in the affirmative, what goods were found with him; and
- (c) whether his house was also searched, and if so, what decumenta were seized there and what action is being taken in this case at present?

## वित्त मंत्री (श्री मोरारजी ग्रार० देसाई): (क) ग्रीर (ल) यह ठीक है कि गवर्नमेंट ग्राफ इंडिया प्रेस, ग्रलीगढ़ का एक कमंचारी २० दिसम्बर, १६६१ को पालम हवाई ग्रइडे पर उतरा। लेकिन कस्टम वालों को उसके पास कोई निषिद्ध वस्तु नहीं मिली। उस समय उसके पास जो कागजात मिले, उनसे पता चलता था कि उसने विदेशी मुद्रा विनियमन ग्रिथिनियम (फारेन एक्सचेंज रेगुलेशन ऐक्ट), १६४७ के कुछ उपवन्धों (प्रावीजन्स) का उल्लंघन किया है। मामला विचाराधीन है।

(ग) यह सच है कि इस मंत्रालय के प्रवर्तन निदेशालय (एनफोर्समेंट) डाइरेक्टरेट) के अफसरों द्वारा अलीगढ़ में इस व्यक्ति के घर की तलाशी ली गयी थी, लेकिन कोई कागज बरामद नहीं हुआ। [ 10 to

t[THE MINISTER of FINANCE (SHRI MORARJI R. DESAI): (a) and (b) It is a fact that an employee of the Government of India Press, Aligarh, landed at Palam Airport on 20th December, 1961. No contraband articles were, however, found from him by the Customs. Certain documents which were seized from him then, however, indicate that he may have contravened some provisions of the Foreign Exchange Regulation Act, 1947. The case is under adjudication.

(c) It is a fact that his residence at Aligarh was searched by the officers of the Enforcement Directorate of this Ministry; but no document was seized.]

## क्षेत्रीय सेनाकी योजना सम्बन्धी परामर्श समितियां

३२६. श्री विमलकुमार मन्यालालजी चौरड़िया: क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगें कि :

- (क) क्षेत्रीय सेना की योजना के संबंध में जनता का सहयोग प्राप्त करने के लिये किन किन राज्यों में परामर्श समितियां बनाई गई हैं; भीर वे कब कब बनाई गई थीं; भीर
- (ख) मध्य प्रदेश की समिति बनने के बाद उसकी कितनी बैठकें हुई हैं ?
- t [Advisory Committee on Territorial Army Scheme
- 329. SHRI V. M. CHORDIA: Will the Minister of DEFENCE be pleased to state:
- (a) the names of the States where Advisory Committees have been set up to enlist public co-operation in the Territorial Army Scheme and when each one of them was set up; and

(b) the number of meetings held by the committee for Madhya Pradesh since its setting up?]

प्रतिरक्षा मंत्रालय में राज्य मंत्री (थी कें रघुरमेंगा): (क) निम्नलिखित राज्यों में उनकें सामने दी गई तिथियों की राज्य मन्त्रणा समितियां बनाई गई थीं:

म्रांध्र प्रदेश	88-85-XX
ग्रसम	<i>७−≂−</i> १४
बिहार	<b>५-१२-</b> ५३
गुजरात	१६-२ <b>-</b> ६१
केरल	€- <b>?</b> -¥४
मध्य प्रदेश	8 <b>-6-8</b>
मद्रास	きメーセーキテ
महाराष्ट्र	पहले पहल बम्बई राज्य
	के लिये बनाई गई ची
	१६-६-५३ की
मैसूर	२ <b>५-१-५</b> ६
उड़ीसा	\$ <b>X</b> -3-3 \$
पंजाब ग्रीर	पहले पहल पंजाब स्रोर
हिमाचल प्रदेश	दिल्ली के लिये बनाई
	गई थी २७-२-४४ को
राजस्थान	१ <b>५-</b> १ <b>१-</b> १७
उत्तर प्रदेश	<b>५-१२-५</b> ३
पश्चिमी बंगाल	£ <b>火−</b> 3−3 \$
संघ क्षेत्र दिल्ली	१५-६-६१
(ख) भ्राठ।	•

†{The MINISTER of STATE in the MINISTRY of DEFENCE (SHRI K. RAGHURAMAIAH): (a) State Advisory Committees were constituted in the following States on the dates shown against each of them:—

Andhra Pradesh
Assam . . . 7th August, 1954.

Bihar . . . 5th December, 1953.

Gujarat . . . 16th February, 1961.

Kerela . . . 6th February, 1954.

Madhya Pradesh
Madras . . 23rd July, 1955.